

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI
SUPPLEMENTARY LIST**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-02-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/307/CHE/2022

PETITION NUMBER : CP(IB)/192(CHE)/2021

NAME OF THE PETITIONER : Laxmipati Balaji Infra Pvt. Ltd.

NAME OF THE RESPONDENT(S) : Ramalingam Construction Company Pvt Ltd

UNDER SECTION : Sec 48(2) R/w Rule 11 of NCLT Rules 2016

ORDER

Ld. Counsel Mr. Abhishek Naik appears for the Applicant.

The Applicant is directed to clarify whether any condone delay application is filed by way of memo before the next date of hearing.

List the matter on **22.02.2024** for hearing.

-SD-
RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-
JYOTI KUMAR TRIPATHI
Member (Judicial)